Books on Disability and Mental Health

Abbreviations:

DELNET : Delhi Library Network, New Delhi
ILI : Indian Law Institute Library, New Delhi
NHRC : National Human Rights Commission, Library, New Delhi


AHLUWALIA, G: Summit of the mind: All India cross-disability convention. (ILI)

AKHILNANDA, C: Mental health and Hindu psychology. (George Allen, London, 1952) (DELNET)

ALUR, Mithu & RIOUX, Marcia: Included: An exploration of six early education pilot projects for children with disabilities in India. (UNICEF, South Asia Regional Office, India, 2000) (NHRC)

ANNAPURNA, M: Mentally handicapped children and family stress. (Discovery Publishing House, New Delhi, 1997) (New Delhi, 1997) (NHRC)

ANSARI, Md. Shadab: Right of disabled persons. (Interns Report, New Delhi, 2008) (NHRC)

ANTHONY, M J: Rights of persons with disabilities. (Indian Social Institute, New Delhi, 1999) (NHRC)


BAQUR, Ali: Disability: Challenges Vs responses. (CAN, New Delhi, 1997)

BARRY, Patricia D: Mental health & mental illness. (Philadelphia, New York, 1994) (DELNET)

BEDI, M S: Socially handicapped children: A study of their institutional services. (Jain Brothers, Jodhpur, 1978) (ILI)

BHAT, Ramesh: Mental health care pilots in Gujarat. (Indian Institute of Management, Ahmedabad, 1994) (NHRC)

BHATTACHARYA, S: New perspectives in mental retardation. (Sterling, New Delhi, 1978) (DELNET)


BRITISH COUNCIL AND NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI: Promoting the rights of people with disabilities. (British Council and National Human Rights Commission, New Delhi, 2003) (NHRC)

BUREAU OF INDIAN STANDARDS, NEW DELHI: Performance guidelines for quality assurance in hospital services up to (100 - Bedded) hospitals. (Bureau of Indian Standards, New Delhi, 2004) (NHRC)

CANADA: Advancing the inclusion of persons with disabilities. (Canada, 2002) (NHRC)

CANADA: Bridging the gap. (Canada, 2002) (NHRC)

CANADIAN HUMAN RIGHTS COMMISSION, CANADA: Practical guide for job accommodation for people with disabilities. (Canadian Human Rights Commission, Canada, 1997) (NHRC)

COMMITTEE REPORTS:
(1) Bhore Committee Report, 1946
(2) Mudaliar Committee Report, 1961

See Agrawal, S. P. Ed., Mental Health

COMMONWEALTH DISABILITY strategy. (Looking Glass Press, Australia, 1994) (NHRC)


DEPARTMENT OF HEALTH AND FAMILY WELFARE, NEW DELHI: Priorities for mental health sector development in Gujarat. (D/o Health and Family Welfare, New Delhi, 2003) (NHRC)


DESJARLAIS, Robert & Ors, Ed.: World mental health: Problems and priorities in low – income countries. (Mental Health Services, New York, 1995) (DELNET)


DHANDA, Amita: Legal order and mental disorder. (Sage Publications, New Delhi, 2000) (NHRC)


EWENS, G F W: Insanity in India: Its symptoms and diagnosis with reference to relation of crime and insanity. (Thacker, Spink, Calcutta, 1908) (ILI)


GAJENDRAGADKAR, S N, Ed.: Disabled in India. (Somaiya Publications, Bombay, 1983)

GOLIGHTHELY, Malcolm: Social work and mental health. (Learning Matters, Exeter, 2006) (DELNET)

GUTTMACHER, Manfred S: Role of psychiatry in law. (Thomas, Springfield, 1968) (ILI)


HUMAN RESOURCES DEVELOPMENT CANADA, CANADA: Disability in Canada: A 2001 profile. (Human Resources Development Canada, Canada, 2003) (NHRC)


HUMAN RIGHTS WATCH, NEW YORK: India no tally of the anguish. (Human Rights Watch, New York, 2009) (NHRC)


NATIONAL HUMAN RIGHTS COMMISSION OF KOREA, SEOUL: Instructional text and programs for persons with disabilities in residential services. (National Human Rights Commission of Korea, Seoul, 2003) (NHRC)

INDIA, MINISTRY OF HEALTH, FAMILY PLANNING: Mental health in India. (Central Bureau of Health Intelligence, New Delhi, 1970) (DELNET)

ISAAC, Mohan K: Mental health care by primary care doctors. (National Institute of Mental Health and Neuro Sciences, Bangalore, 1994) (NHRC)


KAPUR, Malavika: Mental health in Indian schools. (Sage Publication, New Delhi, 1997) (NHRC)
KARANTH, Prathibha & Ors. Ed.: Learning disabilities in India. (Sage Publication, New Delhi, 2003) (NHRC)

KARNA, G N: Disability studies in India: Retrospect’s and prospects. (Gyan Publishing House, New Delhi, 2001)


KARNALI, Sabrina: Learning disabilities in India. (Sage Publications, New Delhi, 2003) (NHRC)

Krishna, V V & Ors. Ed.: Disabled persons. (Discovery Publishing House, New Delhi, 2001)

KUMAR, K A: Mental health manual for the use of the correctional and custodial institutions. (SEVAC, Kolkata, 2003) (NHRC)


MALHOTRA, Savita & Ors. Ed.: Child mental health in India. (Macmillan, Delhi, 1992) (DELNET)

MANE, Purnima & GANDEVIA, Katy Y Ed.: Mental health in India: Issues and concerns. (Tata Institute of Social Sciences, Bombay, 1993) (DELNET)

MANI, M N G: Indian sign language dictionary. (Ramkrishna Mission Vidyalaya, Tamil Nadu, 2001) (NHRC)

MANN, Adelmo, HAMAI, Koichi, KUROSAWA, Ryosuke Ed.: Pathways to the management of mentally-ill offenders in the criminal justice system. (UNICRI, Rome, 1993) (ILI)

MARCHI, Gregory De & KOPPLIN, Peter: Disability adjudication handbook. (Queen’s Printer for Ontario, Ontario, 1994) (NHRC)

MASALA, Sakthi: Disabled and disability friendly. (DELNET)
MISHRA, Vinod Kumar: Eminent disabled people of the world. (Book wise (India) Pvt. Ltd., New Delhi, 2002)

MOHIT, Anuradha: Report on the 7th session of the Adhoc committee on a comprehensive and integral international convention on the protection and the protection and promotion of the rights and dignity of persons with disabilities. (India, National Human Rights Commission, New York, 2006) (NHRC)

MURICKAN, Jose & KAREPARAMIL, Georgekutty: Persons with disabilities in society. (Kerala Federation of the Blind, Tiruvandrum, 1995) (DELNET)

NAGARAJA, D & MURTHY, Pratima Ed.: Mental health care and human rights. (Interns Report, New Delhi, 2008) (NHRC)


NATIONAL CENTRE FOR PROMOTION OF EMPLOYMENT OF DISABLED PEOPLE: Role of NGO’s vis-à-vis the employment scenario in India with reference to people with disabilities. (National Association for the Blind, Delhi, 1998) (NHRC)


NATIONAL HUMAN RIGHTS COMMISSION, NEW DELHI
(a) Disability Manual 2005
(b) Discrimination based on Sex, Caste, Religion and Disability
(c) Handbook on Employment of Persons with Disabilities in Govt. of India, 2006
(d) Human Rights Education for Beginners. Chapter 2 Rights of the Disabled by Meera Pillai
(e) Know your Rights: Rights of Persons with Disabilities
(f) Mental Health Care and Human Rights.
(g) Quality Assurance in Mental Health.1999
(h) Rights of Disabled by Anuradha Mohiti, Meera Pillai and Pratiti Rungta (NHRC)

NATIONAL SAMPLE SURVEY ORGANISATION, NEW DELHI: Disabled persons in India. (India, M/o Rural Development, New Delhi, 2003) (NHRC)
NIRMAN, Thomas P: Nothing old nothing new. (Green Bird Book, New Delhi, 2005) (NHRC)

NUSSBAUM, Martha C: Frontiers of justice. Disability, Nationality, Species Membership. (Oxford University Press, New Delhi, 2007) (NHRC)

OFFICE FOR DISABILITY ISSUES: Strategic plan 2002-2007. (Human Resources Development Canada, Gastineau, 2007) (NHRC)

OFFICE OF THE CHIEF COMMISSIONER FOR PERSONS WITH DISABILITIES, NEW DELHI: Planning a barrier free environment. (Office of the Chief Commissioner for Persons with Disabilities, New Delhi, 1990) (NHRC)


PANDEY, R S & ADVANI, Lal: Perspectives in disability and rehabilitation. (Vikas, New Delhi, 1995) (DELNET)

PANDEY, Shruti & CHIRIMAR, Priyanka: Disability and the law. (Human Rights Network, Delhi, 2005) (NHRC)

PANIGRAHI, Santosh Kumar: Role of the NGOs in the empowerment of the disabled. (Radha Publication, New Delhi, 2004) (DELNET)


PLANNING COMMISSION, INDIA: Report of the working group on empowering the disabled for Eleventh five year plan. (Planning Commission, New Delhi, 2006) (NHRC)
**PRASAD, Lakshman:** Rehabilitation of the physically handicapped. (Konark Publishers, Delhi, 1994) (*ILI*)

**PRATIBANDI PUNARVAS SMITI, TRIPURA:** Glimpses of general condition and status of persons with disabilities in West Tripura District. (Pratibandhi Punarwas Samiti, Tripura, 2003) (*NHRC*)

**QUINN, Gerard & DEGENER, Theresia:** Human rights and disability. (United Nations, New York, 2002) (*NHRC*)

**RAJ, Sebasti L:** Fifty years after freedom. (Indian Social Institute, New Delhi, 1998, (*NHRC*)

**REHABILITATION CO-ORDINATION, INDIA, NEW DELHI:** Emerging challenges for NGOs-Strengthening partnership with the government. (Rehabilitation Co-Ordination India, New Delhi, 1996) (*NHRC*)

**RESOURCE, EDUCATION AND ADVOCACY CENTRE FOR THE HANDICAPPED, OTTAWA:** Pathway for healing. (Resource, Education and Advocacy Centre for the Handicapped, Ottawa, 1995) (*NHRC*)


**SEBASTIA, Brigitte Ed.:** Restoring mental health in India. (Universal Book Traders, New Delhi, 2009) (*NHRC*)

**SENGUPTA, Aroop:** Dictionary of disability. (UBS Publishers Distributors, New Delhi, 2001)

**SEVAC:** Human rights promotion of the mentally ill. (Academy of Fine Arts, Calcutta, 1997) (*NHRC*)

**SHAPIRO, Joseph P:** No pity. (Universal Law Publishing, Delhi, 1994) (*NHRC*)
SHARMA, S D & BAPNA, J S : Law, ethics and psychiatry (Monograph series) (Institute of Human Behaviour Development, New Delhi, 1999) (ILI)


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: National convention on human rights of persons with disabilities, community participative rehabilitation. (Thakur Hari Prasad Institute of Research and Rehabilitation for the Mentally Handicapped, New Delhi, 2000) (NHRC)


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WORLD HEALTH ORGANIZATION COPENHAGEN: Is the law fair to the disabled: A European survey, coordinated by Genevieve Pinet. (World Health Organization, Denmark, 1990) (ILI)